

**GOVERNMENT OF INDIA  
HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3699  
ANSWERED ON:20.03.2013  
INFRASTRUCTURE STATUS TO HOUSING SECTOR  
Sivasami Shri C.

**Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:**

- (a) whether the Government proposes to give infrastructure to the affordable housing sector; and
- (b) if so, the details thereof along with its likely benefits?

**Answer**

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN)

(a) & (b): Ministry of Housing & Urban Poverty Alleviation has proposed to grant 'Infrastructure Status' to Affordable Housing Sector. The same is under consideration by the Institutional Mechanism (IM) set up by the Ministry of Finance to consider incorporation of various Infrastructure Sub-sectors in Harmonized Master List of Infrastructure Sub-sectors.

Sectors having 'Infrastructure Status' can access to loans with enhanced limits. These Sectors can access enhanced limits of External Commercial Borrowings (ECB). These Sectors are eligible to access funds from Insurance Companies, Pension Funds, India Infrastructure Financing Company Limited (IIFCL) and specified benefits under Section 80-IA (4) of the Income Tax act, 1961 for taxation of profit at reduced or zero rates for specified periods of time, (Tax Holiday), etc.